GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

RAJYA SABHA UNSTARRED QUESTION NO -3651

ANSWERED ON - 02/04/2025

NASHA MUKT BHARAT ABHIYAN AND DE-ADDICTION EFFORTS IN WEST BENGAL

3651. SHRI SAMIK BHATTACHARYA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the number of vulnerable districts identified under Nasha Mukt Bharat Abhiyan (NMBA) in the State of West Bengal, districts-wise details and whether none of these districts have operationalized a Nasha Mukti Kendra;
- (b) the number of NGOs funded under NMBA in the State of West Bengal, and the total funds provided during the last five years, NGO-wise details;
- (c) the steps taken to expand NMBA implementation and setting up de-addiction facilities in the State of West Bengal;
- (d) the progress of Integrated Rehabilitation Centres for Addicts in the State of West Bengal, including the number of beneficiaries and fund utilization; and
- (e) whether the Ministry has reviewed delays in NMBA implementation and the corrective measures planned?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

- (a) All districts of West Bengal are covered under Nasha Mukt Bharat Abhiyaan (NMBA). Further, under the National Action Plan for Drug Demand Reduction (NAPDDR) scheme, Department of Social Justice and Empowerment (DoSJE) is providing support to 22 projects for running de-addiction centres in 16 districts of West Bengal. The details are at Annexure.
- (b) DoSJE does not provide funds to Non-Governmental Organizations (NGOs) under the Nasha Mukt Bharat Abhiyaan (NMBA). Financial support for NMBA activities has been integrated into the State Action Plans under the National Action Plan for Drug Demand Reduction (NAPDDR) scheme. NMBA is implemented through the State Level and District Level Nasha Mukt Bharat Abhiyaan Committees.
- (c) To ensure that Nasha Mukt Bharat Abhiyaan is implemented in all the districts including West Bengal, DoSJE has also requested State Government to undertake the following measures-

- i. Ensuring the formation of State level NMBA committee and District level NMBA committees in all the districts.
- ii. Ensuring the district level committees under the Nasha Mukt Bharat Abhiyaan are holding their meetings on a regular basis.
- iii. Identification and appointment of at least 50 Master Volunteers in each district to conduct activities.
- iv. Training to the identified Master Volunteers in convergence with National Institute of Social Defense (NISD).
- v. Conducting the activities under the Nasha Mukt Bharat Abhiyaan and uploading the activities on the NMBA mobile app.

Under the National Action Plan for Drug Demand Reduction (NAPDDR), in West Bengal DoSJE has established nine District De-Addiction Centres (DDACs) to provide comprehensive de-addiction services and two Addiction Treatment Facilities (ATFs) have been set up in two Government Hospitals.

- (d) Eight Integrated Rehabilitation Centre for Addicts (IRCAs) are being supported by DoSJE in West Bengal. During the Financial Year 2023-24, an amount of Rs. 2.27 Crore has been released to IRCAs supported by DoSJE and treatment services were provided to 1,886 beneficiaries.
- (e) The implementation of the Nasha Mukt Bharat Abhiyaan (NMBA) is regularly reviewed with State Governments/UTs through monthly review meetings, Chintan Shivirs, and National-Level Conferences. During these meetings, States are followed up to establish State and District-level NMBA committees, and conduct meetings regularly. States are also encouraged to identify and register at least 50 Master Volunteers per district who are trained in collaboration with the National Institute of Social Defence (NISD), to conduct awareness activities under the Abhiyaan. This structured approach aims to foster a coordinated effort across all levels of governance to combat substance abuse effectively.

Annexure as referred to point (a) of Rajya Sabha Unstarred Question No. 3651 on "Nasha Mukt Bharat Abhiyaan and De-addiction efforts in West Bengal" for 02.04.2025

Sl.	Project Type	District	NGO name
1	ATF (02)	Murshidabad	Murshidabad Medical College & Hospital
2		Nadia	AIIMS, Kalyani, Nadia
3		HOWRAH	CHIRANABIN
4	CPLI (02)	KOLKATA	ARADHANA SOCIAL AND
	()		DEVELOPMENT ORGANISATION
5		JALPAIGURI	DR SHYAMA PRASAD MUKHERJEE
			RESEARCH AND TRAINING
			FOUNDATION
6		COOCH BEHAR	DR SHYAMA PRASAD MUKHERJEE
			RESEARCH AND TRAINING
			FOUNDATION
7		PURBA	SHRADHA BHAKTI VISWA KALYAN
		BARDHAMAN	TRUST
8	DD 4 C (00)	UTTAR DINAJPUR	BAMOIR BISHNUPUR VIVEKANANDA SMRITI SANGHA
9	DDAC (09)	HOOGHLY	BIKASH BHARATI WELFARE SOCIETY
		HOOGHLI	BIRASH BHARATI WELFARE SOCIETY
10		NADIA	ARADHANA SOCIAL AND
			DEVELOPMENT ORGANISATION
11		PURULIA	KHARDAH PUBLIC CULTURAL AND
			WELFARE ASSOCIATION
12		ALIPURDUAR	KHAGRABARI RURAL ENERGY
			DEVELOPMENT ASSOCIATION
13		BIRBHUM	SARANI
14		EAST MEDINIPUR	BAHARGRAM SARBAHARA UNNAYAN SANGHA
1.5		VOI VATA	
15		KOLKATA	HUMAN DEVELOPMENT AND RESEARCH INSTITUTE
16		HOWDAH	11000111101111011
16	• •	HOWRAH	CHIRANABIN
17		NORTH 24	ARADHANA SOCIAL AND DEVELOPMENT ORGANISATION
18	IRCA (08)	PARAGANAS DARJEELING	SOCIETY FOR THE PROMOTION OF
10		DARJEELING	YOUTH AND MASSES (SPYM)
19		EAST MEDINIPUR	WEST BENGAL SCHEDULED CASTES,
'			TRIBES
20		NORTH 24	WEST BENGAL SCHEDULED CASTES,
		PARAGANAS	TRIBES
21		SOUTH 24	THE CALCUTTA SAMARITANS
		PARAGANAS	
22	ODIC (01)	KOLKATA	ARADHANA SOCIAL AND
	ODIC (01)		DEVELOPMENT ORGANISATION
